

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 21.11.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/583,743&amp;989/2022 &amp; IA No.604/2018 in CP (IB) No.306/10/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>NSL Nagapatnam Power &amp; Infratech Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	<b>10 of IBC</b>

**ORDER**

**IA (IBC) 743/2022 in IA (IBC)/583/2022 in CP (IB) No. 306/2017**

Heard. Learned Senior Counsel for the Petitioner as well as Learned Counsel for the Respondents.

Reserved for orders.

IA No. 743/2022 & IA No. 583/2022 will be disposed by a common order. If any submissions within 3 days.

**IA (IBC)/989/2022 & IA No. 604/2018**

These IA’s are listed on 05.12.2022.

Sd/-

**MEMBER TECHNICAL**

Sd/-

**MEMBER JUDICIAL**